

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA
WPCR - 110 OF 2020

Ravi Patil, presently serving
sentence at Central Jail, Colvale. Petitioner.

Versus

State of Goa through Chief Secretary. Respondents.

--

Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.

Date : 10th August, 2020.

P.C. :-

Mr. T. George John states that he is not appearing in this matter anymore.

2. Mr. Faldessai is unavailable today and, therefore, we place this matter on 11th August, 2020, in order to enable Mr. Faldessai to report the status of compliance of our directions in Judgment and Order dated 13th September, 2019.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.